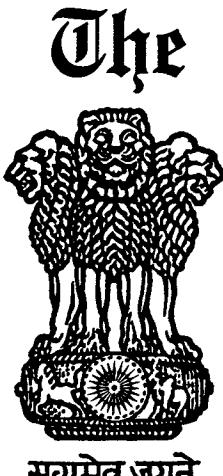


2010



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WEDNESDAY, MARCH 31, 2010

[SAKA 1932]

PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 444-L.—31st March, 2010.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act I of 2010

THE WEST BENGAL APPROPRIATION
ACT, 2010.

[Passed by the West Bengal Legislature.]

[Assented of the Governor was first published in the *Kolkata Gazette, Extraordinary*, of the 31st March, 2010.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2010.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2010;

It is hereby enacted in the Sixty-first Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation Act, 2010.

*The West Bengal Appropriation Act, 2010.**(Sections 2, 3.)*

Issue of Rs.
3936,39,91,825
out of the
Consolidated
Fund of West
Bengal for the
year 2009-2010.

2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees three thousand nine hundred thirty-six crore thirty-nine lakh ninety-one thousand and eight hundred twenty-five only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2010, in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2010.

The West Bengal Appropriation Act, 2010.

SCHEDULE.

[See sections 2 and 3.]

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(a) Organs of State				
1	2011—State Legislatures ..	80,00,000	..	80,00,000
2	2012—Governor	42,75,000	42,75,000
3	2013—Council of Ministers ..	32,66,000	..	32,66,000
Capital Expenditure Outside the Revenue Account				
C—Capital Account of Economic Services				
(a) Capital Account of Agriculture and Allied Activities				
4	4435—Capital Outlay on Other Agricultural Programmes. ..	6,11,39,000	..	6,11,39,000
REVENUE ACCOUNT				
A—General Services				
(c) Interest Payment and Servicing of Debt				
5	2049—Interest Payments	1,000	1,000
	C—Economic Services			
(a) Agriculture and Allied Services				
5	2401—Crop Husbandry ..	145,21,01,000	..	145,21,01,000
E—Public Debt				
6004—Loans and Advances from the Central Government ..				
Total ..				
145,21,01,000				
1,000				
145,21,03,000				
REVENUE ACCOUNT				
C—Economic Services				
(a) Agriculture and Allied Services				
6	2403—Animal Husbandry ..	4,13,30,000	..	4,13,30,000
	2404—Dairy Development	3,47,000	3,47,000
Total ..				
4,13,30,000				
3,47,000				
4,16,77,000				

The West Bengal Appropriation Act, 2010.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			
7	4225—Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	46,38,000	..	46,38,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Services			
8	2401—Crop Husbandry ..	6,19,54,000	..	6,19,54,000
	2425—Co-operation ..	20,82,53,000	..	20,82,53,000
	Total ..	27,02,07,000	..	27,02,07,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Special Areas Programme			
	4551—Capital Outlay on Hill Areas ..	32,13,000	..	32,13,000
	(f) Capital Account of Industry and Minerals			
	4857—Capital Outlay on Chemical and Pharmaceutical Industries. ..	95,00,000	..	95,00,000
9	4885—Other Capital Outlay on Industries and Minerals. ..	5,00,00,000	..	5,00,00,000
	F—Loans and Advances			
	6407—Loans for Plantations ..	1,03,84,000	..	1,03,84,000
	6551—Loans for Hill Areas ..	1,03,84,000	..	1,03,84,000
	6860—Loans for Consumer Industries ..	6,03,03,000	..	6,03,03,000
	Total ..	14,37,84,000	..	14,37,84,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments	11,20,000	11,20,000
	C—Economic Services			
	(f) Industry and Minerals			
11	2851—Village and Small Industries ..	4,51,21,000	..	4,51,21,000
	Total ..	4,51,21,000	11,20,000	4,62,41,000
	A—General Services			
	(e) Pensions and Miscellaneous General Services			
	2075—Miscellaneous General Services ..	72,60,000	..	72,60,000
	C—Economic Services			
	(c) Special Areas Programmes			
12	2575—Other Special Areas Programmes ..	40,00,00,000	..	40,00,00,000
	Total ..	40,72,60,000	..	40,72,60,000
	B—Social Services			
	(a) Education, Sports, Art and Culture			
	2202—General Education ..	308,68,64,000	..	308,68,64,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(a) Education, Sports, Art and Culture			
15	4202—Capital Outlay on Education, Sports, Art and Culture. ..	1,00,00,000	..	1,00,00,000
	Total ..	309,68,64,000	..	309,68,64,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
B—Social Services				
(c) Water Supply, Sanitation, Housing and Urban Development				
16	2215—Water Supply and Sanitation	2,75,000	2,75,000
C—Economic Services				
(i) Science, Technology and Environment				
17	3435—Ecology and Environment ..	14,76,70,000	..	14,76,70,000
	Total ..	14,76,70,000	2,75,000	14,79,45,000
A—General Services				
(b) Fiscal Services				
(iii) Collection of Taxes on Commodities and Services				
17	2039—State Excise ..	2,74,54,825	..	2,74,54,825
(d) Administrative Services				
	2052—Secretariat—General Services ..	9,39,000	..	9,39,000
	Total ..	2,83,93,825	..	2,83,93,825

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(a) Organs of State			
	2014—Administration of Justice ..	2,43,22,000	..	2,43,22,000
	(b) Fiscal Services			
	(ii) Collection of Taxes on Property and Capital Transactions			
	2030—Stamps and Registration ..	13,52,25,000	..	13,52,25,000
	(iii) Collection of Taxes on Commodities and Services			
	2040—Taxes on Sales, Trades etc. ..	86,24,000	..	86,24,000
	(iv) Other Fiscal Services			
	2047—Other Fiscal Services ..	13,45,11,000	..	13,45,11,000
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments	102,97,70,000	102,97,70,000
18	(d) Administrative Services			
	2070—Other Administrative Services ..	275,72,71,000	..	275,72,71,000
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare	12,62,000	12,62,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works ..	10,00,000	..	10,00,000
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
	4885—Other Capital Outlay on Industries and Minerals ..	10,80,06,000	..	10,80,06,000
	E—Public Debt			
	6003—Internal Debt of the State Government	122,16,11,000	122,16,11,000
	F—Loans and Advances			
	7610—Loans to Government Servants etc. ..	50,00,000	..	50,00,000
	Total ..	317,39,59,000	225,26,43,000	542,66,02,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A—Capital Account of General Services			
19	4070—Capital Outlay on Other Administrative Services	2,00,00,000	23,84,000	2,23,84,000
	E—Public Debt			
	6003—Internal Debt of the State Government	3,00,000	3,00,000
	Total ..	2,00,00,000	26,84,000	2,26,84,000
	 REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Services			
20	2401—Crop Husbandry ..	3,00,00,000	..	3,00,00,000
	2405—Fisheries ..	17,60,85,000	..	17,60,85,000
	(j) General Economic Services			
	3451—Secretariat—Economic Services ..	45,31,000	..	45,31,000
	Total ..	21,06,16,000	..	21,06,16,000
	 B—Social Services			
	(g) Social Welfare and Nutrition			
21	2235—Social Security and Welfare ..	949,01,26,000	..	949,01,26,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
A—General Services				
(c) Interest Payment and Servicing of Debt				
	2049—Interest Payments	7,80,000	7,80,000
C—Economic Services				
(a) Agriculture and Allied Services				
	2401—Crop Husbandry ..	10,63,22,000	..	10,63,22,000
(c) Special Areas Programmes				
22	2551—Hill Areas ..	76,57,000	..	76,57,000
(f) Industry and Minerals				
	2852—Industries ..	1,10,00,000	..	1,10,00,000
(j) General Economic Services				
	3451—Secretariat—Economic Services ..	31,34,000	..	31,34,000
E—Public Debt				
	6003—Internal Debt of the State Government	12,20,000	12,20,000
	Total ..	12,81,13,000	20,00,000	13,01,13,000
REVENUE ACCOUNT				
C—Economic Services				
(a) Agriculture and Allied Services				
	2401—Crop Husbandry ..	3,41,10,000	..	3,41,10,000
	2406—Forestry and Wild Life ..	4,05,38,000	..	4,05,38,000
	Total ..	7,46,48,000	..	7,46,48,000
B—Social Services				
(b) Health and Family Welfare				
	2210—Medical and Public Health ..	26,97,29,000	10,95,000	27,08,24,000
Capital Expenditure Outside the Revenue Account				
A—Capital Account of General Services				
	4059—Capital Outlay on Public Works	10,25,02,000	10,25,02,000
	Total ..	26,97,29,000	10,35,97,000	37,33,26,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
25	4059—Capital Outlay on Public Works .. C—Capital Account of Economic Services (g) Capital Account of Transport 5054—Capital Outlay on Roads and Bridges	96,13,000	96,13,000
		116,68,43,000	59,06,000	117,27,49,000
	Total ..	116,68,43,000	1,55,19,000	118,23,62,000
	REVENUE ACCOUNT C—Economic Services (c) Special Areas Programmes			
26	2551—Hill Areas .. A—General Services (d) Administrative Services	7,82,22,000	..	7,82,22,000
	2055—Police .. C—Economic Services (c) Special Areas Programmes	77,26,42,000	..	77,26,42,000
	2575—Other Special Areas Programmes ..	2,11,58,000	..	2,11,58,000
	Capital Expenditure Outside the Revenue Account A—Capital Account of General Services			
27	4055—Capital Outlay on Police .. 4059—Capital Outlay on Public Works .. C—Capital Account of Economic Services (c) Capital Account on Special Areas Programme	8,42,60,000	..	8,42,60,000
	4575—Capital Outlay on Other Special Areas Programme.	32,000	32,000
	Total ..	41,41,60,000	..	41,41,60,000
		129,22,20,000	32,000	129,22,52,000
	REVENUE ACCOUNT B—Social Services (c) Water Supply, Sanitation, Housing and Urban Development			
28	2216—Housing .. 2217—Urban Development ..	1,85,14,000	..	1,85,14,000
	Total ..	16,53,000	..	16,53,000
		2,01,67,000	..	2,01,67,000

The West Bengal Appropriation Act, 2010.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
30	4059—Capital Outlay on Public Works ..	20,00,000	..	20,00,000
	F—Loans and Advances			
	6220—Loans for Information and Publicity ..	50,00,000	..	50,00,000
	Total ..	70,00,000	..	70,00,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Irrigation and Flood Control			
32	2700—Major Irrigation ..	2,64,83,000	..	2,64,83,000
	2711—Flood Control	2,05,000	2,05,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Control			
	4711—Capital Outlay on Flood Control Projects ..	141,41,69,000	..	141,41,69,000
	Total ..	144,06,52,000	2,05,000	144,08,57,000
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
34	2014—Administration of Justice	13,68,77,000	13,68,77,000
	(d) Administrative Services			
	2059—Public Works ..	33,08,000	..	33,08,000
	C—Economic Services			
	(j) General Economic Services			
	3454—Census, Surveys and Statistics	26,000	26,000
	Total ..	33,08,000	13,69,03,000	14,02,11,000
	A—General Services			
	(b) Fiscal Services			
	(ii) Collection of Taxes on Property and Capital Transactions			
36	2029—Land Revenue ..	59,91,55,000	..	59,91,55,000
	E—Public Debt			
	6004—Loans and Advances from the Central Government	2,18,000	2,18,000
	Total ..	59,91,55,000	2,18,000	59,93,73,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(d) Administrative Services				
37	2052—Secretariat—General Services ..	1,07,95,000	..	1,07,95,000
B—Social Services				
(g) Social Welfare and Nutrition				
	2235—Social Security and Welfare ..	54,89,05,000	..	54,89,05,000
Capital Expenditure Outside the Revenue Account				
38	B—Capital Account of Social Services			
(h) Others				
	4250—Capital Outlay on Other Social Services ..	2,01,00,000	..	2,01,00,000
	Total ..	56,90,05,000	..	56,90,05,000
F—Loans and Advances				
39	6217—Loans for Urban Development ..	4,25,45,000	..	4,25,45,000
REVENUE ACCOUNT				
C—Economic Services				
(b) Rural Development				
	2505—Rural Employment ..	135,04,22,000	..	135,04,22,000
Capital Expenditure Outside the Revenue Account				
40	C—Capital Account of Economic Services			
(b) Capital Account of Rural Development				
	4515—Capital Outlay on Other Rural Development Programmes. ..	22,00,000	..	22,00,000
	Total ..	135,26,22,000	..	135,26,22,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(d) Administrative Services				
42	2052—Secretariat—General Services ..	7,06,000	..	7,06,000
C—Economic Services				
(j) General Economic Services				
	3451—Secretariat—Economic Services	20,07,000	20,07,000
Capital Expenditure Outside the Revenue Account				
C—Capital Account of Economic Services				
(f) Capital Account of Industry and Minerals				
	4858—Capital Outlay on Engineering Industries ..	143,48,57,000	..	143,48,57,000
F—Loans and Advances				
	6858—Loans for Engineering Industries ..	48,55,000	..	48,55,000
	Total ..	143,97,12,000	20,07,000	144,17,19,000
B—Capital Account of Social Services				
(c) Water Supply, Sanitation, Housing and Urban Development				
45	4215—Capital Outlay on Water Supply and Sanitation.	33,20,000	33,20,000
REVENUE ACCOUNT				
B—Social Services				
(g) Social Welfare and Nutrition				
	2235—Social Security and Welfare ..	10,34,88,000	..	10,34,88,000
	2245—Relief on account of Natural Calamities ..	564,95,75,000	..	564,95,75,000
	Total ..	575,30,63,000	..	575,30,63,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	C—Economic Services			
	(j) General Economic Services			
48	3451—Secretariat—Economic Services ..	42,68,000	..	42,68,000
	B—Social Services			
	(a) Education, Sports, Art and Culture			
	2204—Sports and Youth Services ..	4,61,89,000	2,55,24,000	7,17,13,000
49	(h) Others			
	2251—Secretariat—Social Services ..	22,09,000	..	22,09,000
	Total ..	4,83,98,000	2,55,24,000	7,39,22,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Special Areas Programme			
50	4575—Capital Outlay on Other Special Areas Programme. ..	15,47,00,000	..	15,47,00,000
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	1,34,33,000	..	1,34,33,000
	C—Economic Services			
	(g) Transport			
	3055—Road Transport ..	42,63,97,000	..	42,63,97,000
	3075—Other Transport Services ..	5,00,00,000	..	5,00,00,000
53	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5055—Capital Outlay on Road Transport ..	4,38,50,000	..	4,38,50,000
	5075—Capital Outlay on Other Transport Services ..	18,00,00,000	..	18,00,00,000
	Total ..	71,36,80,000	..	71,36,80,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	F—Loans and Advances			
54	6217—Loans for Urban Development ..	17,97,57,000	..	17,97,57,000
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
56	2235—Social Security and Welfare ..	142,12,02,000	..	142,12,02,000
	2236—Nutrition ..	43,38,10,000	..	43,38,10,000
	Total ..	185,50,12,000	..	185,50,12,000
	(a) Education, Sports, Art and Culture			
	2204—Sports and Youth Services ..	14,75,47,000	..	14,75,47,000
	C—Economic Services			
	(b) Rural Development			
	2515—Other Rural Development Programmes ..	97,03,000	..	97,03,000
59	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4435—Capital Outlay on Other Agricultural Programmes. ..	5,00,00,000	..	5,00,00,000
	Total ..	20,72,50,000	..	20,72,50,000

*The West Bengal Appropriation Act, 2010.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(d) Administrative Services				
60	2070—Other Administrative Services ..	77,83,44,000	..	77,83,44,000
	B—Social Services			
(g) Social Welfare and Nutrition				
60	2235—Social Security and Welfare ..	1,89,32,000	..	1,89,32,000
	Total ..	79,72,76,000	..	79,72,76,000
	Grand Total ..	3681,33,20,825	255,06,71,000	3936,39,91,825

By order of the Governor,
 ASHIM KUMAR ROY,
*Secy.-in-charge to the Govt. of West Bengal,
 Law Department.*